

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/7/2017  
NAME OF THE PETITIONER(S) : C.J GEORGE + 3  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others  
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

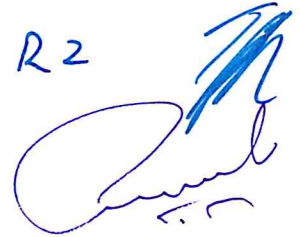
1. PRIYADARSHINI N  
AKHIL JAIN  
KEERTHI  
For T.K. BHASKAR

Counsel for Petitioners



2. Mr. P.H. ARVINDH PANDIAN Sr. Adv. } R1 & R2  
Mr. THREYAMBAR KANNAN, Adv. }

3. Mr. MURALI A. Adv. } R3 - R9



ORDER

Counsel for Petitioner present and directed to file rejoinder. Put up on **16.08.2017**  
at **10.30 A.M.**

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)